

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No.258 of 2013**

**Dated : 16<sup>th</sup> October, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**India Wind Power Association** **...Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission &Ors. .... Respondent(s)**

**Counsel for the Appellant(s) :** Mr. Kumar Mihir

**Counsel for the Respondent(s):** Mr. M.G. Ramachandran  
Ms. Swapna Seshadri  
Mr. Anand K. Ganesanfor R-3 to R-6 &  
R-12 to R-14  
Ms. Suparna Srivastava for R-1  
Mr. S.R. Pandey, Legal Adviser for  
GERC

**Appeal No. 21 of 2014 &**  
**I.A. No. 28 of 2014**

**In the matter of:**

**Indian Wind Energy Association & Ors.** **....Appellant(s)**

**Versus**

**Gujarat Electricity Reg. Commission & Ors.** **...Respondent(s)**

**Counsel for the Appellant(s) :** Ms. Shikha Ohri

**Counsel for the Respondent(s):** Mr. M.G. Ramachandran  
Ms. Swapna Seshadri  
Mr. Anand K. Ganesanfor R-3 to R-6 &  
R-12 to R-14  
Ms. Suparna Srivastava for R-1  
Mr. S.R. Pandey, Legal Adviser for  
GERC

**ORDER**

Post the matter on **05.11.2014** for hearing.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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